

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION No. 170/00079/2017

IN

ORIGINAL APPLICATION No. 170/00607/2015

DATED THIS THE 04TH DAY OF DECEMBER, 2017

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SMT B. BHAMATHI, MEMBER (A)

H.P. Manjunatha,
S/o Putte Gowda,
Aged 62 years,
Residing at Old Market Road,
Halebeedu-573 121.

... Petitioner

(By Advocate Shri A.R. Holla)

Vs.

1. Sri Ananthnarayan Nanda,
Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2. Sri H.C. Sadananda,
The Superintendent of Post Offices,
Hassan Division,
Hassan-573 201.

3. Sri K. Venugopal,
The Assistant Superintendent of Post Offices,
Arsikere Sub-Division,
Arsikere-573 103. ... Respondents

(By Shri S. Prakash Shetty, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

There seems to be a Writ Petition No. 43278/2017 (S-CAT) filed against our order. Therefore CP dismissed with liberty. Notices are discharged. No order as to costs.

(B. BHAMATHI)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No.170/00079/2017

Annexure CP-1: Copy of the order of Central Administrative Tribunal, Bangalore Bench in OA. No.170/00607/2015 dated 02.11.2016.

Annexure CP-2: Copy of Petitioner's representation dated 08.02.2017.

Annexure CP-3: Copy of the order of Central Administrative Tribunal, Bangalore Bench in MA. No.170/00191/2017 dated 01.06.2017.
